

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

220. IA/3449/2023 IA/4938/2023 IA/1190/2024
IA/1692/2024 IA(LIQ.)/27/202 C.P. (IB)/4356(MB)2019

IN THE MATTER OF

Jayprabhu Industries LLP

... Petitioner

Vs

Mudra Denim Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 26.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **21.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/